

In the National Company Law Tribunal, Jaipur

IB-688/ND/2018

TA No. 131/2018

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Jasch Industries Ltd.

..... Applicant/Petitioners

VS.

Rajshree Rubber Industries Pvt. Ltd.

.....Respondent

Order delivered on 27.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Soniya Gupta, Adv.

For Respondent(s) : None appeared.

ORDER

At the request made on behalf of the petitioner the matter is adjourned by a week for reporting settlement. Post the matter on 04.10.2018.

Sd

**(R. Varadharajan)
Member (Judicial)**